

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Competition Appeal (AT) No. 01 of 2020**

**IN THE MATTER OF:**

Maj. Pankaj Rai

...Appellant

Versus

Secretary, Competition Commission of India & Ors.

...Respondents

**Present**

**For Appellant: Maj. Pankaj Rai, Appellant in person.**

**For Respondents: Ms. Bulbuli Richong, Deputy Director, CCI.**

**Ms. Dinoo Muthappa, Advocate for Respondent No.2.**

**ORDER**

**30.01.2020** Let notice be issued on the Respondents both in the matter of condonation of delay and on merit.

Ms. Bulbuli Richong, Deputy Director of Competition Commission of India is present. Ms. Dinoo Muthappa, Advocate appears on behalf of 2<sup>nd</sup> Respondent – NIIT Ltd. Both may file reply affidavits within 10 days.

Post the Appeal 'for admission' on **13<sup>th</sup> February, 2020** before the Appropriate Bench.

[Justice S. J. Mukhopadhaya]  
Chairperson

[Shreesha Merla]  
Member (Technical)